

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**E.P. No. 4 of 2014**  
**IA No. 46 of 2014 in**  
**Appeal No. 30 of 2014 &**

**Dated : 21<sup>st</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s Everest Power Pvt. Ltd.**

**... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

**Counsel for the Appellant(s) :**

**Counsel for the Respondent(s) :**

**Mr. Varun Pathak for PTC**  
**Mr. Anand K.Ganesan,**  
**Ms. Mandakini Ghosh,**  
**Ms. Shikha Ohri for PSERC**

**ORDER**

It is submitted that the Appeal which has been filed before the Hon'ble Supreme Court has not yet been listed.

Post the matter on **12.09.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/kt